

(b) in terms of new Drug Policy in how many cases foreign equity has been brought down to 40 per cent details of the same; in case any expansion has been granted to the companies, reasons for the same; and

(c) whether it is a fact that in several instances Government have given extensions to the foreign drug companies for bringing down their equity through expansion by undertaking production of bulk drugs based on approvals to be granted in future/ granted in the past and if so, on what basis these exemptions have been granted to foreign drug companies.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c). Out of the 7 companies who had been directed by R.B.I. to bring down their foreign equity to 40 per cent because they were producing only drug formulations, 4 companies have already done so. In the case of 2 other companies, their schemes for dilution of foreign equity to 40 per cent have been approved by Govt. and they are under implementation. For this purpose extensions of time have been granted to the two companies by RBI. In the case of 7th company, the scheme for dilution of foreign equity submitted by them is being examined by RBI.

Only in 2 cases of formulators viz. M/s. Abbott Laboratories and M/s. Smith Kline & Erench, Govt. have issued Letters of Intent for manufacture of bulk drugs but these approvals are subject to the specific condition that the Letters of Intent would be converted into Industrial Licences only after the companies have diluted their foreign equity to 40 per cent.

New Coal Mining Schemes Sanctioned since January, 1980

8163. SHRI RAM VILAS PASWAN:
SHRI RASHEED MASOOD:

Will the Minister of ENERGY be pleased to state:

(a) the number of new coal mining schemes sanctioned since January, 1980 stating the names of the States where these schemes are proposed to be taken up and the financial implications involved;

(b) the number of schemes sanctioned/proposed to be sanctioned from additional production of coal stating the areas where these schemes are proposed to be implemented;

(c) the estimated additional production of coal likely to be achieved as a result of (a) and (b) above; and

(d) the present progress with regard to the implementation of schemes that have been sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). A statement indicating the details of new coal mining projects/schemes sanctioned from January 1980 to-date and the States where these are proposed to be taken up with financial implications involved is attached.

About 35 coal projects are at various stages of consideration for achieving additional production of coal.

(c) and (d). The estimated production of about 80 million tonnes of coal is expected to be achieved as a result of implementation of above projects/schemes. The project reports are under consideration of the Government.

Statement

Projects sanctioned since January, 1980.

Sl. No.	Name of the Projects	State	Target of production (M.tc)	Capital outlays (Rs. crores)
<i>Eastern Coalfields Ltd.</i>				
1	Rajmahal opencast	West Bengal	5.00	87.43
<i>Bharat Cooking Coal Ltd.</i>				
2	Keshalpur opencast	Bihar	0.51	7.17
3	Nichitpur-Tetumari Opencast	Bihar	0.45	9.75
4	Bhalgora	Bihar	1.20	46.22
5	Kharkharec—Dharmaband	Bihar	0.36	8.66
6	North Amlabad	Bihar	0.72	26.18
<i>Central Coalfields Ltd.</i>				
7	Ara Reorganisation	Bihar	1.00	15.60
8	Govindpur underground	Bihar	0.80	16.60
9	Kakri opencast	U.P.	2.50	50.53
10	Advance action for Dudichua }	MP/UP	6.00*	11.17%
11	Advance action for Khadia }		6.00*	11.17%
<i>Western Coalfields Ltd.</i>				
12	Pipla Colliery	Maharashtra	0.50	7.85
13	Inter Reorganisation	Maharashtra	0.40	6.30
14	Reorganisation of Hindustan—Lalpeth	Do.	0.60	8.15
15	Satpura Mine I & II	M.P.	0.60	7.76
16	Chinda Colliery	M.P.	0.50	13.08
17	Powered Support Face at Pathakhera—I mine	M.P.	0.40	6.82
<i>Singareni Collieries Company Ltd.</i>				
18	Ramagundam Opencast	A.P.	2.00	45.32
19	Opencast No. 1 Manuguru	A.P.	0.60	10.26
20	Advance action for Godavari Khani No. 11— incline	A.P.	0.80*	0.44%
21	Advance action for Ravindra—Khani No. 8— incline	A.P.	0.30*	4.50%
			(*On Completion (%for advance action)	
TOTAL:			31.24	400.96